

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE(PC-ACT)  
CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**CIRCULAR**

The officials who are on duty as per Roster are directed to mark their daily attendance in morning at 10.00 am and evening at 5.00 pm in the PS Office of Ld. District & Sessions Judge, RADC in addition to the Attendance Register maintained in their respective Branches.

This order has been issued with prior approval of Ld. District & Sessions Judge, RADC.

Sd/-

**(VIMAL KUMAR YADAV)**

Officer In charge (Administration Branch)/  
Spl. Judge (PC Act) CBI, RADC, Delhi.

No.E-8318-8340/DJ/Lockdown/Leave/Admn/RADC/2020

Dated: 06.08.2020

**Copy forwarded digitally to:**

1. All Branch Incharges at Rouse Avenue Court, New Delhi are directed to circulate the circular amongst the staff working under their control for compliance.
2. The Branch Incharge, Computer Branch, RADC, New Delhi for being uploaded on the website.
3. The Branch Incharge, Leave section, RADC, New Delhi for information and leave record.
4. PS to Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RADC

Sd/-

Officer In-Charge (Admin)/Spl. Judge CBI